

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015
NAME OF THE COMPANY	SK Bigstar Foods Limited
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1	Sn. Adv -Advocate	99666 27805	
P.H. Aravindh Pandian	for Adv		
B. Mohan R2-R10	Adv	99480 71678	

Heard Shri.R Raghunandan Rao, Senior Counsel along with Shri.G.Bhupesh, learned counsels for the respondent No. 1 & Shri.P.H.Aravindh Pandian along with Mr.B.Mohan, learned counsels for the respondent Nos. 2 to 10.

Post the case on 02.11.2017


Member (Technical)


Member (Judicial)